

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

**Imphal, the 23<sup>rd</sup> December, 2022**

No. HCM/D-40/2022-Sect./22242: Whereas, pursuant to the Notification No. HCM/D-40/2022-Sect./14994 dated 25<sup>th</sup> August, 2022 inviting written proposals for designation as Senior Advocates, 31 (thirty one) proposals have been submitted. Some defects/omissions have been found in the some of the said proposals.

Therefore, notice is hereby given to all the concerned that the defects/omissions as elaborated in the **ANNEXURE-B** may be rectified on or before 05-01-2023. Further, clarification, if any, as to whether the judgments/orders submitted by the Advocates along with the proposals are reported or unreported may be made by the concerned Advocate on or before 05-01-2023.

For any queries, email may be sent to [registrar.hcmimphal@gov.in](mailto:registrar.hcmimphal@gov.in) or may contact @ 8787789889 or 9089364280.

**Enclosed:**

- (1) **ANNEXURE-A** - List of the Advocates whose names have been proposed for designation as Senior Advocates.
- (2) **ANNEXURE-B** - Defects/omissions found in the proposals.



**(YUMKHAM ROTHER)**  
REGISTRAR (JUDL.)/MEMBER,  
SECRETARIAT: COMMITTEE FOR  
DESIGNATION OF SENIOR ADVOCATES

Copy to:-

1. The Advocate General, Manipur.
2. The President, High Court Bar Association of Manipur.
3. The President, All Manipur Bar Association.
4. The Chairman, Bar Council of Manipur.
5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
7. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
8. The P.S. to Registrar General, High Court of Manipur.
9. The P.S. to Registrar (Vigilance), High Court of Manipur.
10. The P.S. to Joint Registrar (Judl.), High Court of Manipur.
11. Shri Oinam Roshan Singh, Court Manager.
12. The System Analyst, High Court of Manipur. *He is requested to upload this Notification in the official website of this Registry.*
13. Persons concerned.
14. Concerned file.

Sl. No.	Name of the Advocates for designation as Sr. Advocate
1.	Shri Moirangthem Devananda
2.	Shri Ahanthem Romen Kumar Singh
3.	Shri Sanoujam Shyamcharan Singh
4.	Smt. Aribam Noutuneshwari Devi
5.	Shri Khaidem Santa Singh
6.	Shri Tayenjam Rajendra Singh
7.	Shri R.K. Umakanta Singh
8.	Smt. Thoudam Sobhana Devi
9.	Shri Rarry Mangsatabam
10.	Smt. Momota Devi Oinam
11.	Shri Haobam Tarunkumar Singh
12.	Shri Ashangbam Jagjit Singh
13.	Shri Chongtham Ngongo Singh
14.	Shri Sapam Biswajit Meitei
15.	Shri Lenin Singh Hijam @ Hijam Lenin Singh
16.	Shri Khomdram Samarjit Singh
17.	Shri Soibam Nepolean Singh
18.	Shri Khwairakpam Tarunkumar Singh
19.	Shri Thokchom Modhu Singh
20.	Shri Moirangthem Gunedhor Singh
21.	Shri Sarangthem Suresh Singh
22.	Shri Laishram Shashibhushan
23.	Shri Serto Thangrengchao Kom
24.	Shri Athouba Khaidem
25.	Shri Hijam Debendra Singh
26.	Shri Samarjit Hawaibam
27.	Shri Naorem Umakanta Singh
28.	Shri Waikhom Darakeshwor Singh
29.	Shri Salam Samarjeet Singh
30.	Shri Sagolsem Jasobanta Singh
31.	Dr. Rajkumar Deepak Singh

## ANNEXURE-B

Sl. No.	Name of the Advocates for designation as Sr. Advocate	Defects/Omissions found in the proposals	Remarks
1	Shri Moirangthem Devananda	<ol style="list-style-type: none"> <li>1. Enrolment certificate not enclosed.</li> <li>2. Order dt. 11.03.2022 passed in WPC No. 175 of 2021 enclosed, but in the list, it is given as order dt. 12-03-2022 in WPC No. 175 of 2022.</li> <li>3. Order of WPC No. 527 of 2020 enclosed, but in the list it is given as WPC No. 527 of 2021.</li> <li>4. Order of WPC 708 of 2019 enclosed, but in the list, it is given as WPC No. 708 of 2020.</li> </ol>	
2	Shri Ahanthem Romen Kumar Singh	Certificate for non-application to other HCs for designation of Senior Advocate not enclosed.	
3	Shri Sanoujam Shyamcharan Singh	<ol style="list-style-type: none"> <li>1. Enrolment Certificate not enclosed.</li> <li>2. No judgment submitted.</li> </ol>	
4	Smt. Aribam Noutuneshwari Devi	<ol style="list-style-type: none"> <li>1. Enrolment certificate of Bar Council of Manipur not enclosed.</li> <li>2. Certificate for non-application to other HCs for designation of Senior Advocate not enclosed.</li> <li>3. No judgment enclosed.</li> <li>4. Income Tax assessment for AY 2022-2023 not enclosed.</li> </ol>	
5	Shri Khaidem Santa Singh	<ol style="list-style-type: none"> <li>1. Email ID not submitted.</li> <li>2. Enrolment certificate of Bar Council of Manipur not enclosed.</li> <li>3. Certificate for non-application to other HCs for designation of Senior Advocate not enclosed.</li> <li>4. Income Tax assessment for AY 2022-2023 not enclosed.</li> <li>5. Only 1 (one) judgment enclosed.</li> </ol>	
6	Shri Tayenjam Rajendra Singh	<ol style="list-style-type: none"> <li>1. Enrolment certificate of Bar Council of Manipur not enclosed.</li> <li>2. Full judgment of AIR 2020 (NOC) 587 (MPR) not enclosed.</li> </ol>	Registry is unable to verify the fact of the

Sl. No.	Name of the Advocates for designation as Sr. Advocate	Defects/Omissions found in the proposals	Remarks
7	Shri R.K. Umakanta Singh	<p>3. Judgment dated 06-08-2018 passed in CRP (CRP Art. 227) No. of 28 of 2017 is stated to be reported in 2018 Legal Eagle (Manipur) 233; however, the reported copy is not enclosed and only the certified copy is enclosed.</p> <p>1. Enrolment Certificate not enclosed.</p> <p>2. For CRP (C.R.P. Art. 227) No. 24 of 2018 (Pangambam Sagei Seva Committee vs. Kaina Development Protection Org. &amp; Ors.), the date of order is 19.09.2019, but in the list, it is given wrongly as 10.09.2019.</p> <p>3. Copy of the Judgment dated 05-04-2022 passed in CRP (CRP Art. 227) No. 14 of 2022 listed @ Sl. No. 35 not enclosed.</p>	<p>judgment stated to be reported in Legal Eagle as it does not subscribe to Legal Eagle.</p>
8	Smt. Thoudam Sobhana Devi	<p>1. Enrolment certificate of Bar Council of Manipur not enclosed.</p> <p>2. Certificate for non-application to other HCs for designation of Senior Advocate not enclosed.</p> <p>3. In the list, it is given as WPC No. 452 of 2012; whereas, the judgment enclosed is of WPC No. 452 of 2013.</p>	
9	Shri Rarry Mangsatabam	<p>No supporting document enclosed for attending conference and for the pro-bono work.</p>	
10	Smt. Momota Devi Oinam	<p>No supporting document enclosed for participation in seminar/conference.</p>	
11	Shri Haobam Tarunkumar Singh	<p>Enrolment certificate not enclosed.</p>	
12	Shri Ashangbam Jagjit Singh	<p>1. Enrolment certificate of Bar Council of Manipur not enclosed.</p> <p>2. No supporting document enclosed for pro-bono work done.</p>	
13	Shri Chongtham Ngongo Singh	<p>Enrolment certificate of Bar Council of Manipur not enclosed.</p>	

Sl. No.	Name of the Advocates for designation as Sr. Advocate	Defects/Omissions found in the proposals	Remarks
14	Shri Sapam Biswajit Meitei	<p>1. One judgment/order given at Sl. No. 6 of the list enclosed is stated to have been reported, but the reported copy is not enclosed.</p> <p>2. No supporting document enclosed for attending conference.</p>	Registry could not verify if the said judgment/order is reported or not.
15	Shri Lenin Singh Hijam @ Hijam Lenin Singh	No supporting document enclosed to show 5 (five) years practice as an Advocate in the courts under the High Court of Manipur.	Supporting document to show 5 (five) years practice in the Courts under the High Court of Manipur, if any, may be submitted.
16	Shri Khomdram Samarjit Singh	<p>1. Enrolment certificate of Bar Council of Manipur not enclosed.</p> <p>2. No document enclosed in support of being the Charter/ Founder President of Lions Club of Imphal Centurion.</p>	
17	Shri Soibam Nepolean Singh	<p>In the list of enclosed judgments/orders @ Sl. No. 12, Judgment/order dated 04-11-2020 passed in W.A. No. 20/2018 &amp; connected writ appeals is given; however, the said copy is not enclosed. Instead, Judgment/order dt. 04-11-2020 passed in W.A. No. 26 of 2018, W.A. No. 27 of 2018, W.A. No. 28 of 2018, W.A. No. 44 of 2018, W.P. (C) No. 995 of 2018 &amp; W.P. (C) No. 1062 of 2018 (R.K. &amp; C.O. &amp; Ors. Vs. State of Manipur &amp; Ors.) is enclosed.</p>	
18	Shri Khwairakpam Tarunkumar Singh	<p>1. Enrolment certificate not enclosed.</p> <p>2. List of 16 (sixteen) reported cases are given at Sl. No. 9 of the Form and out of which, only 4 (four) are enclosed.</p>	
19	Shri Thokchom Modhu Singh	<p>1. Enrolment certificate of Bar Council of Manipur not enclosed.</p> <p>2. Six reported cases are listed, but no judgments/order enclosed.</p>	

Sl. No.	Name of the Advocates for designation as Sr. Advocate	Defects/Omissions found in the proposals	Remarks
20	Shri Moirangthem Gunedhor Singh	<p>4. No supporting document enclosed for participation in seminars/conferences and for being Resource person in Legal Awareness Programmes.</p> <p>1. Enrolment certification not enclosed.</p> <p>2. Income Tax assessment for AY 2021-22 not enclosed.</p> <p>3. Order/judgment given at Sl. No. 16, i.e. (2006) 3 GLR 252 Prasana Kumar Nath vs. State of Assam &amp; Ors. WP (C) No. 1098 and 2029 of 2005 is not enclosed; instead, order dt. 04-10-2018 of Gauhati High Court passed in Crl. A. 5/2015 (S. Kumar Singh vs. CBI) is enclosed.</p>	
21	Shri Hijam Debendra Singh	<p>Date of order of the 3 (three) judgments/orders given at Sl. No. 6, 7 &amp; 8 of the list and the dates mentioned in the said judgments/orders enclosed are different.</p>	
22	Shri Naorem Umakanta Singh	<p>Phone No. &amp; email ID not provided.</p>	
23	Shri Salam Samarjeet Singh	<p>Enrolment Certificate of the Bar Council of Manipur not enclosed.</p>	
24	Dr. Rajkumar Deepak Singh	<p>1. Enrolment certificate not enclosed.</p> <p>2. Certificate for non-application to other HCs for designation of Senior Advocate not enclosed.</p> <p>3. No supporting document enclosed for participation in workshops/conference, even though the venues are given.</p> <p>4. Some of the Articles mentioned in the list are not supported by documents.</p>	